

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
NEW DELHI

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No.219(ND)/2017

SECTION: UNDER SECTIONS 241/242 of the Companies Act, 2013

IN THE MATTER OF:

M/s Deepak Beri & Ors.

..... ..Petitioner

V/s

M/s DB Engineering Pvt. Ltd.

.....Respondent

Order delivered on 12.10.2017

Coram:

R.VARADHARAJAN  
Hon'ble Member (Judicial)

For the Petitioner

:Dr.U.K.Chaudhary, Sr. Advocate  
Mr. Abhinav Vasisth, Sr. Advocate  
Mr.K.Datta,, Advocate  
Mr.Shantanu Parashar, Advocate

For the Respondent

:Mr.Samar Singh Kachwaha, Advocate  
Ms.Shreyas Mehrohtra, Advocate  
Ms.Priya Kumar, Advocate  
Mr.Anand Chichra, Advocate  
Mr.Adhish Srivastava, Advocate

ORDER

Learned Sr. Counsel for the Petitioner is present. The respondents on caveat is represented by their respective counsels. Heard in relation to maintainability and ad-interim orders, if any to be passed. Order reserved.

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- Sd/-  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
12.10.2017